

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO.2365  
TO BE ANSWERED ON 6<sup>TH</sup> DECEMBER, 2016**

**LATE DELIVERY OF INDENTED HOMOEOPATHY MEDICINES**

**2365. SHRI RAM NATH THAKUR:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that homoeopathy medicines are received from dispensaries after 15 to 20 days from the date of indent;
- (b) while Government has a policy of publicizing and encouraging Indian system of medicines, the reasons why it cannot ensure availability of Homoeopathy medicines on the second day itself as happens with Allopathic medicines;
- (c) whether it is also a fact that all important medicines like Arnika oil etc. are to be indented because these are not available in dispensaries; and
- (d) if so, the urgent steps Government would take to improve the situation?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND  
FAMILY WELFARE  
(SHRI FAGGAN SINGH KULASTE)**

- (a) & (b): No. Homoeopathy medicines, which are not readily available in dispensary, are procured locally, generally within 2 days.
- (c): There is no rate contract for some medicines like Arnika Oil, Eye drops and ointments and therefore, these are procured locally.
- (d): The following steps have been taken in this regard:
  - I. Process has been initiated for finalization of rate contract for bulk procurement of Homoeopathy medicines.
  - II. Process has been initiated for limited tender to procure such Homoeopathy medicines, which are not in the list of rate contract medicines.